- (ii) Troops are advised to associate local police before raiding places for contraband/narcotic items and their seizure, particularly in thickly populated areas.
- (iii) Firing in panic must be avoided.
- (iv) Troops have been instructed to fire only in self defence.

## NHRC recommendation regarding Nithari killings

- 331. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether National Human Rights Commission has made certain recommendations regarding Nithari killings;
  - (b) if so, the details of recommendations;
  - (c) how many recommendations have been accepted by Government; and
  - (d) what is the time-frame given by Government to implement the recommendations?

THE **MINISTER** OF STATE IN THE MINISTRY OF HOME (DR. SHAKEEL AHMAD): (a) and (b) The National Human Rights Commission (NHRC) has prepared a Report on Missing Children. The Report inter-alia recommends formulation of missing persons squads/desks in police stations, reiteration of Hon'ble Supreme Court guidelines in all police stations, given in Writ Petition (Crl.) No. 610 of 1996 filed by Hori Las Vs. Commissioner of Police, Delhi and Others, mandatory reporting, involving Panchayat Raj Institutions and NGOs, maintenance of national data base and monitoring by National Crimes Record Bureau, revival of State/District Crime Record Bureau, establishing of child help line, outsourcing preliminary inquiry to NGOs, I-Card for children, poverty alleviation measures, role of State Human Rights Commissions, role of media, attention to transit points of trafficking etc.

(c) and (d) Law and Order is a State subject. It is for the State Governments to take appropriate action in every crime. However, the report of the NHRC has been circulated to all State Governments and Union Territories for taking action on the recommendations made by NHRC in its Report. However, Ministry of Women and Child Development is considering a comprehensive legislation to cover the offences against children to create a safe environment for children.

## Families displaced due to communal tension in Kandhamal

- 332. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of families displaced due to recent communal tension in Kandhamal district of Orissa; and
  - (b) the details of rehabilitation provided and families resettled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) The Government of Orissa has reported that nearly 25,000 people